

as envisaged in the Simla Agreement. Government have repeatedly, made known their desire to resume a direct bilateral dialogue without any preconditions. Pakistan has, however, not responded positively and continues to promote and support trans-border terrorism directed against India. Government are firmly resolved to take all necessary measures to counter terrorism promoted and supported by Pakistan.

In Pursuit of its policy to internationalise the J&K issue, Pakistan raises it at various international fora. Government make suitable responses wherever appropriate.

#### **Terrorist Activities in Himachal Pradesh**

361. SHRI KRISHAN LAL SHARMA: Will the Minister of HOME AFFAIRS be pleased to state: (a) whether the attention of Government has been drawn to a news item published in the Hindi daily "Dainik Jagran" dated the 13th October, 1995 under the caption 'Kukhyat Atankvadiyon ka Kendra banta ja raha hai Himachal';

(b) if so, the number of terrorists nabbed in Himachal Pradesh during the last three years;

(c) whether it is also a fact that foreign trained militants have established their strongholds in other States of the country also, if so, the names of these States; and

(d) the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SYED SIBTEY RAZI): (a) Yes, Sir.

(b) and (c) The information is being obtained from States/Union Territories and will be laid on the Table of the House.

(d) Under the VIIth Schedule to the Constitution, 'Public Order' and 'Police' are State subjects. It is for the concerned State Governments to devise various methods and take concrete steps in this regard. At the Central level action is

taken to facilitate coordination of the anti-terrorist operations of different States and to improve flow of information useful for control of terrorist/insurgency activities among the States. Further, help is being provided to the State Governments in terms of financial assistance for modernisation of police, supply of improved weapons, deployment of para-military forces etc.

#### **News-Item Regarding deaths in Judicial Custody**

362. SHRI IQBAL SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item published in the Indian Express of 4th October, 1995 under the caption "Delhi tops in judicial custody deaths";

(b) if so, what are the full details thereof;

(c) the reasons therefor; and

(d) necessary action taken thereon by Government as a corrective step?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (PROF. MEIJINLUNG KAMSON): (a) Yes, Sir.

(b) and (c) 49 prisoners died in Central Jail, Tihar between April, 1994 and June, 1995. Details are enclosed in the Statement. (*see below*)

In all these cases inquest under Section 176 of Code of Criminal Procedure have been conducted. Inquest reports have been received in 45 cases and an interim report has been received in one case. From the reports, it is ascertained that 14 prisoners died due to Tuberculosis and 24 from other natural causes. 7 prisoners committed suicide and one prisoner died due to beating by jail staff.

(d) The following measures have been taken by the Government:—

(i) One additional hospital has been constructed in Jail No. 4.

- (ii) An exclusive dispensary has been set up in the female ward for women prisoners.
- (iii) For treating drug addicts, two de-addiction centres are being run with the help of two voluntary agencies.
- (iv) 6 posts of Medical Officer and 2 more ambulances have been sanctioned.
- (v) For avoiding suicidal deaths Ward Panchayats prepare list of depressed/introvert prisoners and on their recommendations suitable psychiatric/medical treatment is provided to such prisoners.
- (vi) In the case of custodial death of Sh. Raj Kumar, the erring jail warden has been departmentally proceeded against.

## Statement

No.	Under Trial/ Convict	Name/Father's Name	Date of Death
1.	Under Trial	Ashok Kumar, son of Ajab Singh	14.04.1994
2.	Under Trial	Om Prakash, son of Matru	27.04.1994
3.	Under Trial	Ganga Sahai, son of Ramu	29.04.1994
4.	Convict	Bichatar Singh, son of Jawala Singh	14.05.1994
5.	Under Trial	Inder Singh, son of Kehar Singh	17.05.1994
6.	Under Trial	Suresh, son of Kedari Lal	27.05.1994
7.	Under Trial	Kuldip Singh, son of Ajit Singh	29.05.1994
8.	Under Trial	Rajinder Bhalla, son of S.L. Bhalla	04.06.1994
9.	Under Trial	Vinod, son of M. Ram	16.06.1994
10.	Under Trial	Tilak Raj, son of I. Chand	18.06.1994
11.	Under Trial	Vijay Singh, son of M. Singh	13.07.1994
12.	Under Trial	Dhan Bahadur, son of S. Bahadur	21.07.1994
13.	Under Trial	Charanjit, son of M. Mohan	05.08.1994
14.	Convict	Krishna, son of Pomas Dass	31.08.1994
15.	Under Trial	Arfin, son of Hakkimuddin	30.08.1994
16.	Under Trial	Muthuswamy, son of R. Singh	13.09.1994
17.	Convict	Gulab Singh, son of S. Bhan	14.09.1994
18.	Under Trial	Raj Kumar, son of G. Dass	06.10.1994
19.	Under Trial	Rajinder Prasad, son of Musui	10.10.1994

20.	Under Trial	Ishwar Dayal, son of P. Dayal	22.10.1994
21.	Under Trial	Rajinder Kumar, son of Kishan	20.12.1994
22.	Under Trial	Kuldip Singh, son of N. Singh	09.01.1995
23.	Convict	Prem Bahadur, son of B. Bahadur	12.01.1995
24.	Under Trial	Vijay Sharma, son of D. Nand	21.01.1995
25.	Convict	Hari Om, son of R. Lal	22.01.1995
26.	Under Trial	Parvesh Kumar, son of T. Dass	03.02.1995
27.	Under Trial	D.P. Gupta, son of B.L. Gupta	15.02.1995
28.	Under Trial	S. Hussain, son of Sarhawant	17.02.1995
29.	Under Trial	Gaj Bahadur, son of L. Singh	11.03.1995
30.	Convict	Purushottam, son of H. Ram	14.03.1995
31.	Convict	Bhagwat, son of Sukha	15.03.1995
32.	Under Trial	Naneh Lal, son of B. Lal	16.03.1995
33.	Under Trial	Sham Lal, son of R. Swarup	01.04.1995
34.	Under Trial	Raj Kumar, son of R. Prakash	02.04.1995
35.	Under Trial	Ajit Singh, son of S. Singh	18.04.1995
36.	Under Trial	Bhoop Singh, son of P. Lal	30.04.1995
37.	Under Trial	Jagbir Singh, son of D. Singh	20.05.1995
38.	Under Trial	D. Dass, son of F. Chand	28.05.1995
39.	Under Trial	Ram Dev, son of Kalyan	28.05.1995
40.	Under Trial	Gurdip Singh, son of M. Singh	30.05.1995
41.	Under Trial	B. Dass, son of Shiv Narain	03.06.1995
42.	Under Trial	Som Nath, son of M. Ram	09.06.1995
43.	Under Trial	Ajay Kumar, son of Y. Singh	12.06.1995
44.	Under Trial	K. Kumar, son of C. Singh	12.06.1995
45.	Under Trial	M. Kumar, son of G. Ram	13.06.1995
46.	Under Trial	J. Nath, son of M. Dhar	15.06.1995
47.	Under Trial	Mangat Ram, son of C. Lal	15.06.1995
48.	Under Trial	Moiuddin, son of S. Miyan	19.06.1995
49.	Under Trial	Diwan, son of Bhagwan Singh	20.06.1995